

- (13) Varawali  
 (14) Magroda  
 (15) Siyakhori  
 (16) Ahmedpura  
 (17) Chak 7 G.D.

(c) No allotment for the purpose has been made to the Circle so far. However, necessary funds are available in the Department's budget and allotment will be made to the Circle on receipt of demand.

**Interim Relief to Officers of BHEL,  
 Bhopal**

315. SHRI BASUDEB ACHARIA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the management of Bharat Heavy Electricals Ltd., Bhopal has sanctioned payment of interim relief to officers of the project;

(b) when the wage revision was due for officers of the project;

(c) whether there is any discrimination or dissatisfaction amongst workers due to this wage revision; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) Ad hoc relief was sanctioned to officers of BHEL, Bhopal.

(b) The revised scales of pay and allowances for officers are operative for a minimum period of 5 years from 1.8.82.

(c) and (d). The workers started an agitation in June '87 demanding interim relief.

**Statutory bodies constituted in States  
 under Consumer Protection Act**

316. SHRI SHANTARAM NAIK: Will the

Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number and names of States and Union Territories which have constituted State-level and District-level statutory bodies required to be constituted under the Consumer Protection Act, 1986;

(b) whether these bodies have started functioning;

(c) if so, the number of cases disposed by them, State-wise;

(d) whether his Ministry have any mechanism to monitor the functioning of these bodies; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) to (e). According to information available with the Central Government, so far, the Government of Assam, Uttar Pradesh and Union Territory of Andamans and Nicobar Islands have established Consumer Protection Councils. The State Governments and Union Territory Administrations have been advised from time to time to take time-bound measures to establish the statutory institutions envisaged under the Consumer Protection Act. The measures taken by the State Governments/UT Administrations are being co-ordinated and monitored closely.

**Construction of Chandrapur-Parli-Kalwa  
 transmission and distribution line**

317. SHRI MUKUL WASNIK: Will the Minister of ENERGY be pleased to state:

(a) whether Union Government have recently directed the Maharashtra Government to complete the construction of the Chandrapur-Parli-Kalwa transmission and distribution line; and

(b) if so, when the proposed work is likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) Yes, Sir.

(b) Chandrapur—Parli, Parli—Karad and Karad—Lonikhand sections of the line have been completed.

Lonikhand—Kalwa section of the line is scheduled for completion during 1987-88.

#### **Oil finds in new areas**

318. DR. D. VIJAYA RAMA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the recent newly oil struck areas in the country; and

(b) the expected amount of oil and gas out of this recent discovery and the money generated out of oil?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) Since January 1987, oil has been discovered at the following places;

South Malpur	Gujarat
Agartala Dome	Tripura
B-131	
B-179	West Coast Offshore
B-132	
GS-16-2	East Coast Offshore

(b) These discoveries are still in exploratory stage and exact potential will be known only after further exploration/testing and, therefore, the likely extent of generation of money cannot be assessed at this stage.

#### **Performance of thermal stations**

319. SHRI BIMAL KANTI GHOSH: Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken any steps to improve the performance of thermal stations in the country;

(b) if so, whether these steps include import of spares from abroad;

(c) if so, whether these have helped in increasing the all India load factor; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) Yes, Sir.

(b) to (d). The various measures taken to improve the performance of thermal stations include assistance being provided to the State Electricity Boards in procurement of spare parts from foreign sources wherever required. It would not be practicable to indicate the improvement in performance of thermal stations separately on account of this measure. However, the various measures taken have helped in improving the Plant Load Factor of thermal stations from 44.2% in 1980-81 to 53.2% in 1986-87.

[*Translation*]

#### **Gobar gas/Bio-gas Plants in Bihar**

320. SHRI KUNWAR RAM: Will the Minister of INDUSTRY be pleased to state:

(a) the number of gobar gas/bio-gas plants set up during the last three years in Bihar under the scheme for development of Khadi and village industries; and

(b) the percentage of the plants which are in working order and of those which have gone out of order or have been closed down?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) The number of gobar gas/bio-gas plants set up